

RAJYA SABHA

Thursday, the 6th December, 1962/the
15th Agrahayana, 1884 (Saka)

The House met at twelve of the
clock, MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

THE PREVENTION OF FOOD ADULTERATION (SECOND AMENDMENT) RULES, 1962

THE DEPUTY MINISTER IN THE
MINISTRY OF HEALTH (DR. D. S.
RAJU): Sir, I beg to lay on the Table,
under sub-section (2) of section 23 of
the Prevention of Food Adulteration
Act, 1954, a copy of the Ministry of
Health Notification G.S.R. No. 1564,
dated the 17th November, 1962, pub-
lishing the Prevention of Food Adul-
teration (Second Amendment) Rules,
1962. [Placed in Library. See No. LT-
625/62.]

NOTIFICATIONS UNDER THE GOVERNMENT SAVINGS CERTIFICATES ACT, 1959

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
B. N. DATAR): Sir, on behalf of Shri-
matl Tarkeshwari Sinha, I beg to lay
on the Table a copy each of the follow-
ing Notifications of the Ministry of
Finance (Department of Economic
Affairs), under sub-section (3) of
section 12 of the Government Savings
Certificates Act, 1959:—

- (i) Notification G.S.R. No. 1458,
dated the 1st November, 1962,
publishing the Post Office Sav-
ings Certificates (Sixth
Amendment) Rules, 1962.
- (ii) Notification G.S.R. No. 1461,
dated the 1st November, 1962,
publishing an amendment in
the Post Office Savings Certi-
ficates (Sixth Amendment)
Rules, 1962.
- (iii) Notification G.S.R. No. 1590,
dated the 21st November, 1962,

publishing the Post Office
Savings Certificates (Seventh
Amendment) Rules, 1962.

[Placed in Library. See No. LT-
628/62 for (i) to (iii).]

THE PUBLIC DEBT (THIRD AMENDMENT) RULES, 1962

SHRI B. N. DATAR: Sir, on behalf of
Shrimati Tarkeshwari Sinha, I also beg
to lay on the Table a copy of the Min-
istry of Finance (Department of Econ-
omic Affairs) Notification G.S.R.
No. 1509, dated the 10th November,
1962, publishing the Public Debt
(Third Amendment) Rules, 1962,
under sub-section (3) of section 28 of
the Public Debt Act, 1944. [Placed in
Library. See No. LT-629/62.]

ANNOUNCEMENT RE SITTING OF RAJYA SABHA ON 8TH DECEMBER, 1962

MR. CHAIRMAN: I have to inform
Members that there will be a sitting of
the Rajya Sabha on Saturday, the 8th
December, 1962 for the transaction of
Government business. The House will
meet at 12 noon.

REFERENCE TO REPORTING OF PROCEEDINGS OF RAJYA SABHA IN A LOCAL PAPER

SHRI BHUPESH GUPTA (West Ben-
gal): Sir, before you take up the pro-
ceedings of the House, I wish to draw
your attention to a matter concerning
the proceedings of the House as re-
ported in the newspapers. I would in-
vite your attention to the "Hindustan
Times" of date, today's issue, in which
the Rajya Sabha proceedings are re-
ported. You see, Sir, in the four-
column headline it is given "Rajya
Sabha voices demand for ban on CPI".
Nobody, Sir, yesterday demanded this
thing; no speaker except Mr. Vajpa-
yee actually mentioned about the
Communist Party. Now, this is how
they create provocation and misrepre-
sent the House. This brings discredit
to journalism. Sir, we are concerned